

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI

ORDER

Pursuant to the directions of Hon'ble High Court of Delhi as contained in letter no. 2746-2758/DHC/Gaz./G-4/DHJS/SumVac/2026 dated 06.05.2026 and in exercise of powers vested to undersigned *inter alia* Section 8 (8) of the Bharatiya Nagarik Suraksha Sanhita, 2023 and Sections 21-A & 34 of Punjab Courts Act-1918 as in force in Delhi, I hereby authorize the following District Judges and Additional Sessions Judges in South District Courts, Saket to hear and dispose of Bail/urgent Criminal applications including those under Special Acts i.e. Prevention of Corruption Act, 1988, the Narcotics Drugs and Psychotropic Substances Act, 1985, the Terrorist and Disruptive Activities (Prevention) Act, 1987, the Prevention of Terrorism Act, 2002 and the Maharashtra Control of Organised Crime Act, 1999, Protection of Child Rights Act, 2005, Protection of Children from Sexual Offences Act, 2012 and Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 pertaining to the South Delhi Sessions Division and urgent Civil matters pertaining to South Delhi Civil District during ensuing Summer Vacation-2026, w.e.f. 10.06.2025 to 30.06.2025 as indicated herein below :-

TABLE-A (URGENT CRIMINAL MATTERS)

Dates	<u>Bail Applications of Police Station(s):</u> Ambedkar Nagar, Maidan Garhi, Fatehpur Beri, Hauz Khas, Sangam Vihar, CAW Cell (South), INA Metro Station, Crime Branch (South) & Special Task Force of Delhi Police	<u>Bail Applications of Police Station(s):</u> Malviya Nagar, Saket, Mehrauli, Neb Sarai, Cyber Police Station, Tigri, Safdarjung Enclave, EOW (South), Special Cell, Ghitorni Metro Station & all above mentioned Special Act cases
10.06.2026	Sh. Purshotam Pathak, ASJ-05	Sh. Samar Vishal, ASJ-02
11.06.2026	Sh. Purshotam Pathak, ASJ-05	Sh. Samar Vishal, ASJ-02
12.06.2026	Ms. Shunali Gupta, ASJ (FTC)-02	Sh. Sonu Agnihotri, ASJ-03
13.06.2026	2 nd Saturday	
14.06.2026	Sunday	
15.06.2026	Ms. Shunali Gupta, ASJ (FTC)-02	Sh. Sudesh Kumar, DJ (Comm) (Digital)-04
16.06.2026	Sh. Ranjeet Singh, ASJ/Spl Judge (Electricity)	Sh. Sudesh Kumar, DJ (Comm) (Digital)-04
17.06.2026	Sh. Anuj Kumar Singh, ASJ (FTSC) (POCSO)	Sh. Ranjeet Singh, ASJ/Spl Judge (Electricity)
18.06.2026	Sh. Anuj Kumar Singh, ASJ (FTSC) (POCSO)	Sh. Sudesh Kumar, DJ (Comm) (Digital)-04
19.06.2026	Sh. Anuj Kumar Singh, ASJ (FTSC) (POCSO)	Sh. Sudesh Kumar, DJ (Comm) (Digital)-04
20.06.2026	Sh. Anuj Kumar Singh, ASJ (FTSC) (POCSO)	Sh. Sudesh Kumar, DJ (Comm) (Digital)-04
21.06.2026	Sunday	
22.06.2026	Sh. Pawan Kumar, ASJ-06	Ms. Niti Phutela, ASJ (SFTC)
23.06.2026	Sh. Pawan Kumar, ASJ-06	Ms. Niti Phutela, ASJ (SFTC)
24.06.2026	Sh. Pawan Kumar, ASJ-06	Ms. Nabeela Wali, ASJ (SC-RC)
25.06.2026	Sh. Pawan Kumar, ASJ-06	Ms. Nabeela Wali, ASJ (SC-RC)
26.06.2026	Muharram	
27.06.2026	Sh. Pawan Kumar, ASJ-06	Ms. Nabeela Wali, ASJ (SC-RC)
28.06.2026	Sunday	
29.06.2026	Sh. Pawan Kumar, ASJ-06	Ms. Nabeela Wali, ASJ (SC-RC)
30.06.2026	Sh. Pawan Kumar, ASJ-06	Ms. Nabeela Wali, ASJ (SC-RC)

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TABLE-B (URGENT CIVIL MATTERS)

Dates	URGENT CIVIL MATTERS
10.06.2026	Sh. Sunil Beniwal, District Judge-06
11.06.2026	Sh. Sunil Beniwal, District Judge-06
12.06.2026	Sh. Sunil Beniwal, District Judge-06
13.06.2026	2 nd Saturday
14.06.2026	Sunday
15.06.2026	Sh. Sunil Beniwal, District Judge-06
16.06.2026	Sh. Sunil Beniwal, District Judge-06
17.06.2026	Sh. Sunil Beniwal, District Judge-06
18.06.2026	Sh. Sunil Beniwal, District Judge-06
19.06.2026	Sh. Sunil Beniwal, District Judge-06
20.06.2026	Sh. Sunil Beniwal, District Judge-06
21.06.2026	Sunday
22.06.2026	Ms. Niti Phutela, ASJ (SFTC)
23.06.2026	Ms. Niti Phutela, ASJ (SFTC)
24.06.2026	Ms. Ambika Singh, District Judge-01
25.06.2026	Ms. Ambika Singh, District Judge-01
26.06.2026	Muharram
27.06.2026	Ms. Ambika Singh, District Judge-01
28.06.2026	Sunday
29.06.2026	Ms. Ambika Singh, District Judge-01
30.06.2026	Ms. Ambika Singh, District Judge-01

Note:-

- The aforesaid Judicial Officers as mentioned above {except Ms. Niti Phutela, ASJ (SFTC), Sh. Pawan Kumar, ASJ-06, Ms. Nabeela Wali, ASJ (SC-RC) in Table A & B and Ms. Ambika Singh, District Judge-01 for the Vacation duty of dates 29.06.2026 & 30.06.2026 in Table B} shall be entitled to avail compensatory leave in the year 2026 in lieu of the duty actually performed during Summer Vacations 2026.
- In case any of the Officers mentioned above is not available for duty on any particular day for any unforeseen reason, the other sitting Judicial Officer on duty in South Delhi District/Sessions Division, Saket Court Complex, shall hear and dispose of all such matters (Civil or Criminal) as mentioned above in accordance with law.
- During the vacation period, the senior most Judicial Officer available on duty shall perform the function of receiving and registering cases, appeals or revisions and shall look after the administrative work of the office of undersigned.
- The Judicial Officers so detained shall hold their courts from their respective court rooms and shall be assisted by their own court staff on the dates they perform duty.
- The office of the South Delhi District courts will remain open daily from 10.00 am to 5.00 pm, except on Second Saturday, Sunday and other holidays, if any.

Gurvinder Pal Singh
20/05/2026
(GURVINDER PAL SINGH)
Principal District & Sessions Judge
South District, Saket Courts Complex
New Delhi

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No. Judl./F.11/SV/SD/Saket/2026/ 22756 - 22846 New Delhi, Dated: 20/5/26

Copy forwarded for information and necessary action to: -

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi
2. The Principal District & Sessions Judge (H.Q.), Delhi, Tis Hazari Court, Delhi.
3. The Principal District & Sessions Judge, North West, South West, East, Shahdara, North-East, New Delhi, North, South East, West Districts.
4. The Officer In-charge, Pool Car Section, Saket Courts Complex.
5. All the Officers of Delhi Higher Judicial Services, South District.
6. The Officer In-charge, Administration Branch, South District.
7. The Chief Prosecutor, South District, Saket Courts, New Delhi.
8. The Branch In-charge of all the Branches, South District, Saket Courts.
9. The Secretary Bar Association of all the District Courts of Delhi & New Delhi.
10. The PRO/APRO of all the District Courts of Delhi & New Delhi.
11. The Website Committee (Hindi & English), Tis Hazari Court, Delhi.
12. PS/Reader to the Principal District Judge & Sessions Judge (South), Saket.
13. Notice Board.
14. R & I Branch for uploading on LAYERS.



G. Smith
Principal District & Sessions Judge,
South District, Saket Courts Complex
New Delhi

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